

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 14 of 2019**

**IN THE MATTER OF:**

**DLF Limited & Anr.**

**...Appellants**

**Vs**

**Satya Bhushan Kaura & Anr.**

**...Respondents**

**Present:**

**Appellant: Mr. Rohan Sharma, Advocate**

**Respondent: Ms Lakshmi Gurung, Advocate.**

**O R D E R**

**29.07.2019:** Due to paucity of time the matter could not be heard today.  
Post the matter for hearing on **21<sup>st</sup> August, 2019** on **top of the list.**

**(Justice Bansi Lal Bhat)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**bm/nn**